

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 20
C.P.(IB)816/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Chaudhary Cranes And Logistics**
V/s
Ses Energy Services India Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 9 of IBC, 2016

ORDER

None appeared on either side. List this matter on Board on 21.04.2023 "either for appearance or for passing dismissal order". Registry is directed to intimate the next date of hearing to the parties.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)